

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 19th May, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 66/2016(CZ)	Rohitas Jat Vs. M/s Lubok Carbon Pvt. Ltd & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
2.	Original Application No. 31/2016(CZ)	Hamar Sangwari (NGO) Vs. State of Chhattisgarh & 3 Ors.	Mr. Sandeep Johri, Adv.	
3.	Original Application No. 308/2014 (CZ) (M.A.No.680/14) (M.A.No.166/16)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No.05/14(CZ)	Dr. Subhash C.Pandey <i>(Industries at Mandideep)</i> Vs. Union of India & 8 Ors.	Dr. Subhash C.Pandey, Appli. Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv. Mr. Sambhav Sogani, Adv.	
5.	Appeal No. 03/2016(CZ)	Santosh Kumar Pandey Vs. MP SEIAA & Anr.	Mr. K.P.Shrivastav, Adv. Mr. Shrey Raj Saxena, Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 336/2014(CZ) (M.A.No.528/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	

7.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv.	
FOR COMPLIANCE				
8.	Original Application No. 264/2014(THC) (M.A.No.564/14) (M.A.No.637/15)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in